

DIVISION BENCH O-131

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1324(KB)2019

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.
2. Hon'ble Member(T), Shri Harish Chander Suri**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th JANUARY, 2021, 10:30 A.M

Name of the Company	TRUE TRAVELMAXX PVT. LTD. Vs. MY HOLIDAY MAKERS INDIA PVT. LTD		
Under Section	IBC Under Sec 9		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

COUNSELS APPEARED THROUGH VIDEO CONFERENCE :

ORDER

No representation on behalf of the parties.

List this matter on 18th January, 2021, as earlier ordered.

(Harish Chander Suri)
Member(Technical)

(Rajasekhar VK)
Member(Judicial)